

No. 6217-18 /DHC/Gaz/2015

From :  
The Registrar General,  
High Court of Delhi,  
New Delhi.

To  
1. The District & Sessions Judge North-West District, Rohini Courts, Delhi.  
2. The District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.

New Delhi, dated, the 3<sup>rd</sup> Nov, 2015.

Sub : 40 Hours Mediation Training Programme under the aegis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC).

Sir,

I am directed to forward herewith a copy of letter dated 30.10.2015 of the Registrar, Supreme Court of India, New Delhi, on the above subject, and to say that the following officers of Delhi Higher Judicial Service have been deputed to conduct the 40 Hours Mediation Training Programme, as per the details given below:-

Sl. No	Name of the Judicial Officers	Programme	Venue of the Programme	Dates of Programme
1.	Sh. Manmohan Sharma, Judge In-charge, Mediation Centre, North-West, Rohini Courts, Delhi.	40 Hours MTP	Ongole (Andhra Pradesh)	4 <sup>th</sup> to 8 <sup>th</sup> Nov., 2015
2.	Sh. Vinay Kumar Gupta, Judge In-charge, Mediation Centre, New Delhi District, Patiala House Courts, New Delhi.	40 Hours MTP	Vijayawada (Andhra Pradesh)	14 <sup>th</sup> to 18 <sup>th</sup> Nov., 2015

I am, therefore, to request you to kindly inform the concerned judicial officers under your control accordingly.

Yours faithfully

*(Signature)*  
(Devendra Singh)  
Deputy Registrar (Gaz. I)  
For Registrar General

Endst.No. \_\_\_\_\_/DHC/Gaz/2015

Dated : Nov 2015

- Copy forwarded for information and necessary action to: -
- (1) P.S. to Hon'ble Mr. Justice J.S. Khehar, Judge, Supreme Court of India, New Delhi.
  - (2) Ms. Rachna Gupta, Registrar, Supreme Court of India, New Delhi. (Fax: 23384447)
  - (3) The Registrar General, High Court of Andhra Pradesh, Hyderabad (Fax: 040- 23446155)

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*10/11/15*  
*Circulated to the concerned officer & Branch In-charges for information.*

Deputy Registrar (Gaz.I)

*by DSS/PDD 03/11/15*

*Website Committee The*

884 RGS  
13/10/15

MEDIATION & CONCILIATION PROJECT COMMITTEE  
SUPREME COURT OF INDIA

October 30, 2015

The Registrar General,  
Delhi High Court,  
Sfer Shah Marg,  
New Delhi.

Sir,

I am to inform you that the names of the following members of Delhi Higher Judicial Service, have been proposed by Delhi Mediation Centre to conduct the 40 hours Mediation Training Programme under theegis of the Mediation & Conciliation Project Committee, Supreme Court of India [MCPC], as per the details given below in the month of November, 2015.

Sl. No.	Name of the Judicial Officer	Venue of the Programme	Dates of the Programme
1.	Sh. Manmohan Sharma	Ongole, Andhra Pradesh	4 <sup>th</sup> to 8 <sup>th</sup> November, 2015 (40 hours MTP)
2.	Sh. Vinay Kumar Gupta	Vijayawada, Andhra Pradesh	14 <sup>th</sup> to 18 <sup>th</sup> November, 2015 (40 hours MTP)

I, therefore, request you to kindly accord necessary permission to the above-named Judicial Officers for conducting the above programmes.

Thanking you,

Yours sincerely,  
*Rachna Gupta*  
Rachna Gupta  
Registrar  
Supreme Court of India

*JR (Guz II)*

*Prasad*  
20/10/15

*A03 (Guz-1)*

*Anand*  
20/10/15

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